

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order No: **2114** -JK (LD) of 2022.  
Dated : 22 - 04 - 2022.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Ayaz Ahmad Khan, Additional Secretary presently posted in the office of Excise Commissioner, J&K holding additional charge of the office of State Taxes Department is transferred and posted in the office of State Taxes Department on full time basis;
2. Mr. Raies Ahmad Qazi, Deputy Legal Remembrancer presently posted in the office of Water Resources Regulatory Authority, J&K is transferred and posted in the Pollution Control Board. However, he shall lookafter the litigation work of the Directorate of Ecology, Environment and Remote Sensing Department in addition to his own duties till further orders;
3. Mr. Nar Singh, Senior Law Officer presently posted in the Directorate of School Education, Jammu is transferred and posted in the office of Excise Commissioner, J&K vice Mr. Ayaz Ahmad Khan;
4. Mr. Kulbushan Singh Salathia, Senior Law Officer presently posted in the office of Road Transport Corporation, Jammu is transferred and posted in the Directorate of Litigation, Jammu as Deputy Director Litigation vice Mr. Shashi Kant Bhagat;
5. Mtr. Sumiya Mir, Senior Law Officer presently posted in the Horticulture Department is transferred and posted in the Labour and Employment Department vice Mtr. Zarina Akther;
6. Mr. Muneer Ahmad Malik, Senior Law Officer presently posted in the Directorate of Agriculture, Kashmir holding additional charge of Directorate of Horticulture, Kashmir is transferred and posted in the Directorate of Litigation, Kashmir as Deputy Director Litigation against available post;
7. Mr. Shamim Ahmad Wani, Senior Law Officer presently posted in the Industries and Commerce Department holding additional charge Mining Department and SIDCO is transferred and posted in the Department of Law, Justice and Parliamentary Affairs. However, he shall continue to lookafter the litigation work of the

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office of Managing Director, SIDCO in addition to his own duties till further orders;

8. Mr. Shashi Kant Bhagat, Deputy Legal Remembrancer presently posted in the Directorate of Litigation, Jammu as Deputy Director Litigation is transferred and posted in the office of Principal Government Medical College, Jammu vice Mtr. Safina Bi Choudhary;
9. Mr. Suhail Hassan Tantray, Deputy Legal Remembrancer presently posted in the office of Principal Government Medical College, Srinagar is transferred and posted in the Forest Department vice Mr. Kabir Ahmad Malik;
10. Mr. Kabir Ahmad Malik, Senior Law Officer presently posted in the Forest Department is transferred and posted in the Industries and Commerce Department vice Mr. Shamim Ahmad Wani. However, he shall lookafter the litigation work of the Mining Department in addition to his own duties till further orders;
11. Mr. Dharam Pal Chibber, Deputy Legal Remembrancer presently posted in the office of Chief Engineer, Jal Shakti, Jammu holding additional charge of the office of Chief Engineer, I&FC, Jammu is transferred and posted in the Directorate of School Education, Jammu vice Mr. Nar Singh;
12. Mtr. Romana, Pubic Law Officer presently posted in the Social Welfare Department holding additional charge PW(R&B) Department is transferred and posted in the PW(R&B) Department on full time basis;
13. Mtr. Zarina Akther, Assistant Legal Remembrancer presently posted in the Labour and Employment Department holding additional charge ARI and Trainings Department is transferred and posted in the Horticulture Department vice Mtr. Sumiya Mir. However, she shall lookafter the litigation work of the Planning Development and Monitoring Department in addition to her own duties till further orders;
14. Smt. Savita Rani, Assistant Legal Remembrancer presently posted in the Directorate of Litigation, Jammu as Assistant Director Litigation is transferred and posted in the office of Managing Director, J&K Housing Board relieving Smt. Laxmi Rampal from her additional charge;
15. Mtr. Masooda Shahbaz, Assistant Legal Remembrancer presently posted in the Directorate of Industries and Commerce, Kashmir is transferred and posted in the Directorate of Sericulture, J&K Srinagar. However, she shall lookafter the litigation work of the office of Chief Engineer, Jal Shakti, Kashmir in addition to her own duties till further orders;
16. Mtr. Safina Bi Choudhary, Assistant Legal Remembrancer presently posted in the office of Principal Government Medical College, Jammu is transferred and posted in the Directorate of Rural Development, Jammu vice Mr. Balvinder Singh. However,

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she shall lookafter the litigation work of the Directorate of Horticulture, Jammu in addition to her own duties till further orders;

17. Mtr. Sabina Khan, Associate Law Officer presently posted in the office of Chief Engineer, Jal Shakti, Kashmir is transferred and posted in the Directorate of Agriculture, Kashmir vice Mr. Muneer Ahmad Malik;
18. Smt. Rajni Bala, Associate Law Officer presently posted in the office of State Election Commission, Jammu is transferred and posted in the office of Managing Director, Medical Supplies Corporation, J&K Jammu. However, she shall lookafter the litigation work of the office of Director General, Accounts and Treasuries, Jammu in addition to her own duties till further orders;
19. Sheikh Abdul Rouf, Associate Law Officer presently posted in the office of State Taxes Department is transferred and posted in the ARI and Trainings Department relieving Mtr. Zarina Akther from her additional charge;
20. Mr. Vikram Gupta, Associate Law Officer presently posted in the office of Chief Engineer, JPDCL, Jammu holding additional charge Directorate of Floriculture, Jammu is transferred and posted in the office of Chief Engineer, PMGSY, Jammu. However, he shall lookafter the litigation work of the Directorate of Skill Development, Jammu in addition to his own duties till further orders;
21. Mr. Abdul Majid Kalem, Associate Law Officer presently posted in the District Litigation Office, Kishtwar is transferred and posted in the School Education Department vice Mr. Rai Arvinder Singh;
22. Mr. Mohammad Shafeeq, Associate Law Officer presently posted in the Mining Department is transferred and posted in the Irrigation and Flood Control Department;
23. Mr. Balvinder Singh, Associate Law Officer presently posted in the Directorate of Rural Development, Jammu holding additional charge Directorate of Horticulture, Jammu and Managing Director, Agro Industries Development Corporation is transferred and posted in the office of Chief Engineer, JPDCL, Jammu vice Mr. Vikram Gupta;
24. Mr. Audil Rashool Wani, Assistant Law Officer presently posted in the office of Director General, Funds Organization, J&K is transferred and posted in the office of Principal Government Medial College, Srinagar vice Mr. Suhail Hassan Tantray;
25. Mr. Manzoor Ahmad Shah, Assistant Law Officer presently posted in the Department of Law, Justice and Parliamentary Affairs is transferred and posted in the District Litigation Office, Kishtwar vice Mr. Abdul Majid Kalem;
26. Mtr. Shahzada Bano, Assistant Law Officer presently posted in the office of Chief Engineer, Mechanical Kashmir is transferred and posted in the Directorate of Horticulture, Kashmir relieving Mr. Muneer Ahmad Malik from his additional charge;

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27. Mr. Sohil Mir, Assistant Law Officer presently posted in the office of Director General, Accounts and Treasuries, J&K is transferred and posted in the office of Service Selection Board, Jammu relieving Mr. Eshan Mahajan from his additional charge;
28. Mr. Rai Arvinder Singh, Assistant Law Officer presently posted in the School Education Department is transferred and posted in the Department of Law, Justice and Parliamentary Affairs vice Mr. Manzoor Ahmad Shah;
29. Smt. Kasturee Mishra, Assistant Law Officer presently posted in the Directorate of Litigation, Jammu is transferred and posted in the office of Chief Engineer, Jal Shakti, Jammu vice Mr. Dharam Pal Chibber; and
30. Mr. Mehraj Gul, Junior Legal Assistant (M) presently posted in the Labour and Employment Department is transferred and posted in the Directorate of Industries and Commerce, Kashmir vice Mtr. Masooda Shahbaz.

The above said officers/officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order of the Government of Jammu and Kashmir.

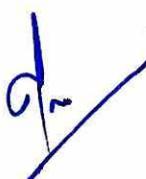
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**(Achal Sethi)**  
**Secretary to Government.**

No: LAW-Estt/102/2021-10.

Dated: 22 – 04 – 2022.

Copy to the:-

1. Principal Secretary to Government, Irrigation and Flood Control Department.
2. Principal Secretary to Government, Mining Department.
3. Principal Secretary to Government, Horticulture Department.
4. Principal Secretary to Government, PW(R&B) Department.
5. Principal Secretary to Government, Industries and Commerce Department.
6. Principal Secretary to Government, School Education Department.
7. Principal Secretary to the Lieutenant Governor, Raj Bhavan.
8. Principal Secretary to Government, General Administration Development Department.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Commissioner/Secretary to Government, Labour and Employment Department.
11. Commissioner/Secretary to Government, Forest Department.
12. Divisional Commissioner, Kashmir.
13. Commissioner/Secretary to Government, Social Welfare Department.
14. Secretary to Government, Planning Development and Monitoring Department.
15. Secretary to Government, ARI and Trainings Department.
16. Director General, Horticulture, Kashmir.
17. Commissioner, State Taxes Department.
18. Principal Government Medical College, Jammu/Kashmir.
19. Director, Floriculture Jammu.
20. Managing Director, SDICO.
21. Director Sericulture, J&K.
22. Director, Industries and Commerce, Kashmir.
23. Director Skill Development, J&K.

24. Managing Director, Road Transport Corporation, J&K.
25. Managing Director, J&K Housing Board.
26. Managing Director, Agro Industries Development Corporation.
27. Director General, Accounts and Treasuries, J&K.
28. Director General, Funds Organization, J&K.
29. Director, School Education, Jammu.
30. Excise Commissioner, J&K.
31. Director Horticulture, Jammu.
32. Director, Rural Development, Jammu.
33. Managing Director, Medical Supplies Corporation, J&K.
34. Director, Ecology, Environment and Remote Sensing Department.
35. Director Agriculture, Kashmir.
36. Chief Engineer, JPDCL, Jammu.
37. Chief Engineer, PMGSY, Jammu.
38. Chief Engineer, Jal Shakti, Jammu/Kashmir.
39. Chief Engineer, Mechanical, Kashmir.
40. Chief Engineer, I&FC, Jammu.
41. Director Finance, Department of Law, Justice and Parliamentary Affairs.
42. Director Litigation, Jammu/Srinagar.
43. Secretary, Pollution Control Board, J&K.
44. Secretary, J&K Service Selection Board, Jammu.
45. Secretary, Water Recourses Regulatory Authority, J&K.
46. Secretary, State Election Commission, J&K.
47. Director, Archives, Archaeology and Museums, J&K Jammu.
48. Concerned Officers for compliance.
49. Private Secretary to the Chief Secretary for information of the Chief Secretary.
50. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affair for information of the Secretary.
51. Incharge Website.
52. Concerned officials for compliance.
53. Government Order file.

*Ashish Gupta*  
22.04.22

(Ashish Gupta)

Additional Secretary to Government.

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22.04.2022